

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-556
ANSWERED ON- 24/07/2025**

**INDIA'S FOREIGN POLICY RESPONSE TO PAKISTAN AND US ENGAGEMENT
IN 2025**

556. SHRI SANJAY RAUT

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether Government has formally raised concerns with the United States regarding continued military aid and arms supplies to Pakistan, which could be misused against India;
- (b) whether India has taken diplomatic steps to counter growing China–Pakistan military cooperation, particularly in PoK;
- (c) whether Government is leveraging strategic ties with the US to press for stronger international action against Pakistan’s support for terrorism;
- (d) whether India has raised concerns over the internal instability in Pakistan and the security of its nuclear assets with relevant global forums; and
- (e) the measures being taken to safeguard national security amid regional instability?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a to e) Government of India closely monitors all military and security-related developments in its neighbourhood and regularly takes up our concerns in this regard in our interactions with our partners at appropriate levels. India has consistently conveyed its concerns in this regard to the United States, with a view to ensuring that these developments do not compromise India’s security or regional stability.

It has been India’s consistent and principled position that the entire Union Territories of Jammu & Kashmir and Ladakh are, have been, and will always remain an integral and inalienable part of India. Government closely monitors all developments that have a bearing on India’s national interest and takes timely and necessary steps to safeguard its sovereignty, territorial integrity, and security interests.

Counter-terrorism remains a vital pillar of the India-U.S. comprehensive global strategic partnership. India and the United States maintain a robust institutional framework for cooperation, including a dedicated Counter-Terrorism Dialogue mechanism that meets regularly. Both sides collaborate closely on terrorist designations at domestic and

international forums, and extend mutual legal assistance, including on extradition matters. During the visit of Prime Minister Narendra Modi to Washington, D.C. on 13 February 2025, President Donald Trump announced at the joint press conference that his administration had approved the extradition of Tahawwur Rana to India—one of the conspirators behind the horrific 2008 Mumbai terrorist attacks. Rana was subsequently extradited to India on 10 April 2025. In the India-U.S. Joint Statement issued on 13 February 2025, both sides unequivocally called on Pakistan to ensure that its territory is not used to launch cross-border terrorist attacks. The United States also took the lead in bringing out the UN Security Council Press Statement on the terrorist attack in Pahalgam on 22 April 2025. Furthermore, the Quad Foreign Ministers' Joint Statement of 1 July 2025, issued in Washington D.C., condemned in the strongest terms the terrorist attack in Pahalgam and called for the perpetrators, organizers, and financiers of this reprehensible act to be brought to justice without any delay. On 18 July 2025, the U.S. Department of State designated "The Resistance Front" (TRF) as a Foreign Terrorist Organization (FTO) and as a Specially Designated Global Terrorist (SDGT). TRF, a Lashkar-e-Tayyiba (LeT) front and proxy, had claimed responsibility for the 22 April 2025, Pahalgam attack which killed 26 civilians. The U.S. Secretary of State in his statement on the designation of the TRF mentioned that the action demonstrated the U.S. Administration's commitment to countering terrorism, and enforcing justice for the Pahalgam attack.
